



**PENSION FUND REGULATORY AND DEVELOPMENT AUTHORITY**

**PRESS RELEASE**

**PFRDA released Rs 106 crore as Gol co-contribution under Atal Pension Yojana**

Atal Pension Yojana Atal Pension Yojana is being implemented through the APY Service Providers comprising of Public Sector Banks, Private Sector Banks, Regional Rural Banks, Cooperative Banks and Department of Post both in urban and rural areas across the country.

The total number of subscribers registered under APY as on 28th November 2016 has crossed 37.3 lakhs and on average every day nearly 5000 new subscribers are added. The scheme provides for a co-contribution from Government of India for those who have registered before 31/3/2016 with an amount of 50% of the subscribers contribution up-to a maximum of Rs. 1000/- and these subscribers will be eligible for co-contribution for the period of 5years from 2015-16 to 2019-20 only those subscribers who are not income tax payers and not part of any other social security schemes are eligible for Gol co-contribution.

Govt has already released 1<sup>st</sup> tranche of Rs 100 crore as Gol co-contribution for the FY 2015-16 , and now 2<sup>nd</sup> tranche of Rs 5.89 crore of Gol co-contribution for the FY 2015-16 is released to 92,403 subscribers during the month of November 2016 . The Subscribers who have any pending contributions in their APY account till March 2016 won't be paid with co-contribution. They have been advised by PFRDA to regularize their APY account so as to get Gol co-contribution in coming months. Gol co-contribution is payable only when accounts are regular. The admissible Gol co-contribution is paid into the Savings Bank account of the Subscribers.

Atal Pension Yojana, provides minimum guaranteed pension ranging between Rs. 1000/- to Rs. 5000/- per month for the subscriber from the age of 60 years. The Same amount of pension is paid to the spouse in case of subscriber's demise. After the demise of both i.e. Subscriber & Spouse, the nominee would be paid the pension corpus. Option for Spouse to continue to contribute in APY account of subscriber for balance period on premature death of subscriber before 60 years, so as to avail pension by Spouse. Tax benefits at entry, accumulation and pension payment phases are available. If the actual returns on the pension contributions during the accumulation phase are higher than the assumed returns for the minimum guaranteed pension, such excess returns are passed on to the subscriber, resulting in enhanced scheme benefits. The Gol is guaranteeing returns under the scheme at 8%, however the scheme has generated a weighted average CAGR of 12.60%.

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